

Shanmugam (Tamil Nadu), Shri Abir Ranjan Biswas (West Bengal), Dr. Sasmit Patra (Odisha) and Dr. Amar Patnaik (Odisha).

**Demand to provide Rs. 2,500 crores exclusively for construction of Flyovers at
Chennai**

SHRI R. GIRIRAJAN (Tamil Nadu): Sir, Chennai Mega City has over 10 million people and large migrant population from within and outside Tamil Nadu. With over 50 lakh two wheelers, 10 lakh three wheelers and 7 lakh four wheelers, Chennai is home to the second largest vehicular population in India. The total road network in Chennai Mega City is 2,780 km. During 1996-2001, our visionary leader Dr. Kalaignar constructed several flyovers to reduce the traffic congestions in Chennai. There are 52 functional flyovers in the city and 32 bridges, catering to the city's humongous vehicular population. In addition, 36 flyovers are in pipeline. Our hon. Chief Minister, Thalapathy M.K. Stalin has taken appropriate measures to improve the infrastructure developments in Chennai. At the moment, Chennai requires many flyovers between strategically important places. A four-lane elevated flyover on Annasalai from Teynampet to Saidapet will be taken up for construction at an estimated cost of Rs.621 crore in the coming year. The flyover will be a modern engineering marvel, improve road safety and ease out traffic congestion at several major junctions. Likewise, there is an urgent need for the construction of nine flyovers in Greater Chennai Region. DPR for building six bridges/flyovers and an elevated four-lane road from Light House to Guindy is under progress. Construction of two 'U' shaped flyovers at Indira Nagar Junction and Tidel Park Junction on Rajiv Gandhi Salai is underway and Rs.108 crore was allotted for it. The proposed flyover at Madhya Kailash Junction is in the pre-construction stage and civil work will commence soon. A total of Rs.46 crore has been earmarked for this project. Apart from this, the municipal administration department is planning to build five flyovers/bridges at Valluvar Kottam Junction in Nungambakkam (Rs.98 crore) ROB at Korukkupet in place of LC gate on Manali road (Rs.105 crore), an elevated bridge at Chinna Nolambur across Cooum River linking Union Road with Poonamallee High Road (Rs.200 crore), flyovers at Jeevan Nagar (Rs.4 crore) and Aspiran Garden Colony near Kilpauk Garden (Rs.7 crore). A flyover at MKN Road and Officers Training Academy (OTA) on GST road is as per plan. Therefore, I urge the Union Government to provide Rs.2,500 crores exclusively for the construction of flyovers at important roads and junctions to ease the vehicular traffic in Chennai Mega City.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri R. Girirajan: Shri M. Shanmugam (Tamil Nadu), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri Sandosh Kumar P. (Kerala), Dr. John Brittas (Kerala), Dr. Sasmit Patra (Odisha), Shrimati Jebi Mather Hisham (Kerala), Shri Niranjana Bishi (Odisha), Dr. Santanu Sen (West Bengal), Dr. V. Sivadasan, Shri M. Mohamed Abdulla and Dr. Amar Patnaik (Odisha).

Need to impose Uniform Civil Code in the country to maintain communal harmony

श्री हरनाथ सिंह यादव (उत्तर प्रदेश): माननीय उपसभापति जी, संविधान के अनुच्छेद 44 में देश के सभी नागरिकों के लिए एक समान नागरिक आचार संहिता लागू करने की बात कही गई है, परंतु मुस्लिम, ईसाई एवं अल्पसंख्यक समाज की 10 करोड़ से अधिक माताएँ, बहनें, बेटियाँ हैं, जिनसे कुछ ज़ाहिल ताकतों ने इज्जत और सिर ऊँचा उठाकर चलने के अधिकार को छीन लिया है। ...**(व्यवधान)**...सवाल यह है कि आखिर उनका क्या अपराध है कि उन्हें गरिमापूर्ण जीवन जीने का अधिकार नहीं मिल रहा है? महोदय, धर्म, लिंग, संप्रदाय, क्षेत्र, भाषा के आधार पर किसी के साथ भेदभाव करना एक जघन्य अपराध है। और संविधान की मूल अवधारणा का अतिक्रमण है। ...**(व्यवधान)**...

श्री उपसभापति : प्लीज़, आप बैठ जाइए। ...**(व्यवधान)**...

श्री हरनाथ सिंह यादव : महोदय, समान नागरिक आचार संहिता का किसी पूजा-पद्धति या विवाह-पद्धति से कोई दूर-दूर का संबंध नहीं है। ...**(व्यवधान)**...

श्री उपसभापति : मनोज झा जी, प्लीज़ बैठ जाइए। ...**(व्यवधान)**...

श्री हरनाथ सिंह यादव : इसका सीधा संबंध इंसानियत से है। ...**(व्यवधान)**... महोदय, समान नागरिक संहिता लागू होने का मतलब है कि हिंदू बहन-बेटियों की तरह मुस्लिम, ईसाई आदि सभी वर्गों की बहन-बेटियों के लिए विरासत और वसीयत का अधिकार समान होगा; ...**(व्यवधान)**... निःसंतान पति-पत्नियों को अपनी वंश परंपरा आगे चलाने के लिए बच्चा गोद लेने का अधिकार समान होगा; हिंदुओं के समान सभी वर्गों के विवाह की उम्र एक समान होगी; ...**(व्यवधान)**... विवाह-विच्छेद का तरीका और आधार एक समान होगा; ...**(व्यवधान)**... विवाह-विच्छेद होने पर किसी बहन-बेटी के दर-दर भटकने के बजाय हिंदुओं की भाँति गुजारे-भत्ते और भरण-पोषण का आधार एक समान होगा, ...**(व्यवधान)**... मतलब हिंदुओं के समान एक पति, एक पत्नी, एक विवाह का अधिकार एक समान होगा; ...**(व्यवधान)**... हिंदुओं की भाँति पैतृक संपत्ति में पुत्र-पुत्री, बेटा-बहू को समान अधिकार होगा ...**(व्यवधान)**... और विवाह-विच्छेद की स्थिति में विवाह उपरांत अर्जित संपत्ति में पति-पत्नी को समान अधिकार प्राप्त होगा। ...**(व्यवधान)**...